

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
NINEX DEVELOPERS LIMITED OPERATING IN REAL ESTATE INDUSTRY AT DELHI
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	NINEX DEVELOPERS LIMITED CIN: U70101DL2006PLC148931
2.	Address of the registered office	Kh. No. 300, Gopi Ram Building, Sultanpur Village, New Delhi South Delhi- 110030
3.	URL of website	NIL
4.	Details of place where majority of fixed assets are located	Ninex City, Sector 76, Gurugram, Haryana 122001
5.	Installed capacity of main products/ services	Not Applicable <i>(The Corporate Debtor is a service industry engaged in real estate construction activity)</i>
6.	Quantity and value of main products/ services sold in last financial year	Not Applicable
7.	Number of employees/ workmen	No. of Employees: 7 No. of Workmen: 9
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be requested to RP at Email ID: vikasgarg_k@outlook.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	This information can be sought by sending an Email on vikasgarg_k@outlook.com
10.	Last date for receipt of expression of interest	06.07.2023
11.	Date of issue of provisional list of prospective resolution applicants	16.07.2023
12.	Last date for submission of objections to provisional list	21.07.2023
13.	Process email ID to submit EOI	Vikasgarg_k@outlook.com

CS VEKAS KUMAR GARG
Resolution Professional
For Ninex Developers Limited
IP Regn. No. IBBI/IPA-002/IP-N00738/2018- 2019/12291
D-214, Ground Floor, Ramprastha, Ghaziabad, UP-201011

Date: 21.06.2023
Place: Ghaziabad